

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

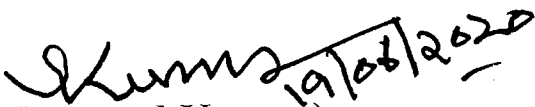
No: 43/GS

Dated: 19.06.2020

Shri Jawad Ahmed, Principal Secretary to the Hon'ble Chief Justice, is appointed as Registrar General of the High Court of J&K.

Additionally, he shall also discharge the duties of Officiating Principal Secretary to the Hon'ble Chief Justice.

By order.

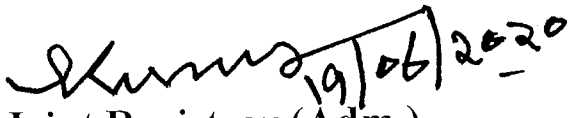

(Permod Kumar)
Joint Registrar (Adm.)

No:988-1050/GS

Dated:19.06.2020

Copy of the above forwarded to:

1. Secretary General, Hon'ble Supreme Court of India.
2. Registrar General High Court of _____
..... for information.
3. Principal Secretary to the Hon'ble Chief Justice High Court of J&K.
4. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs,
Civil Secretariat, Jammu.
6. Registrar Vigilance, High Court of Jammu and Kashmir, Jammu
7. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
8. Registrar Judicial, High Court of J&K, Jammu / Srinagar.
..... for information.
9. Registrar Computers, High Court of J&K for getting the same uploaded on the High
Court Website.
10. Principal District & Sessions Judge, _____
11. Director Finance, High Court of Jammu and Kashmir, Main Wing, Jammu.
..... for information.
12. Office file.


Joint Registrar (Adm.)